

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5193  
ANSWERED ON:28.08.2001  
STATE REORGANISATION BILL  
SANSUMA KHUNGGUR BWISWMUTHIARY

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government propose to introduce `State Re-organisation Bills` 2001 to create few more number of new States in certain deserving regions in the country including `Bodoland` during the current session;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS ( I.D. SWAMI )

(a)&(b): No, Sir.

(c): Most of the demands for creation of new States aim at reducing disparities in development, insulation against exploitation and neglect, and protection of local culture and identity. Creation of large numbers of small States will be inadvisable on administrative, financial as well as security considerations. The Government of India has generally followed the approach that regional disparities in economic development is a matter to be tackled through the mechanism of planning and creation of institutions like Development Boards and Autonomous Councils.